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O.A. No. 896 of 2011

Parsuram Swain.....Applicant
Vs
Kendriya Vidyalaya Sangathan.....Respondents

Order dated: 18.04.2012

CORAM:

Hon'ble Shri C.R. Mohapatra, Member (Admin.)

By filing a memo dated 18.04.2012, Mr. N.K. Singh, Ld. Counsel for the applicant has brought on record that the present O.A. has become infructuous as the applicant has already surrendered the quarters and he does not press for further hearing of the O.A.

In view of the above, the O.A. stands dismissed having become infructuous.

Mr. H.K. Tripathy, Ld. Counsel appearing for the Respondents-KVS is present.


C.R. Mohapatra
MEMBER (Admin.)

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